

**HIGH COURT OF SIKKIM
GANGTOK**

NOTICE

No.: 339...../Judl./HCS

Dated: 10.10.2024

In continuation to the notice bearing No. 65/Judl./HCS dated 30/11/2021, it is hereby notified for information of all concerned that henceforth, all testamentary cases shall be listed before the Bench of Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge for trial and disposal.

By Order

sd/-
REGISTRAR

Memo No: 893644 /Judl./HCS

Dated: 10.10.2024

Copy to:-

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice and Deputy Registrar-cum-PS to Hon'ble Chief Justice
2. Additional Registrar-cum-PPS to Hon'ble Judge
3. Deputy Registrar-cum-PS to Hon'ble Judge
4. Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok
5. Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok
6. The President, Bar Association of Sikkim, (High Court & Subordinate Courts of Sikkim), Gangtok
7. The President, High Court Bar Association, Gangtok
8. The President, Bar Association of Namchi
9. The Computer Cell, High Court of Sikkim, Gangtok
10. Notice Board
11. Guard file and
12. File


10/10-24

JOINT REGISTRAR (Lib.)